NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 432/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2017

NAME OF THE PARTIES:

Sinmag Bakery Machine India Pvt. Ltd.

13/09/17

SECTION OF THE COMPANIES ACT: 66 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

AIR wallson

NAVNEET WAZALUAR FOR
ABMAY WADMUA

ORDER

T.C.P. 432/66/NCLT/MB/MAH/2017

- 1. The Learned Representative of the Petitioner is present.
- 2. The Minutes are placed on record. Returnable on 18.01.2018.
- 3. The compliances to be made as per the Minutes.
- 4. Application is admitted. Adjourned to 18.01.2018.

Sd/-

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 10.10.2017.

M.K. Shrawat Member (Judicial)

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